Suppl. Cause List No. 2 Sr. No. 04

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 19/2020 EMG-CrlM No. 19/2020 EMG-CrlM No. 20/2020

Darshan Kour

...Applicant

Through :- Mr. Ajay Gupta, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through :- Mr. Ayjaz Lone, Dy. A. G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 19/2020:

Application is allowed as prayer for.

Disposed of accordingly.

EMG-CrlM No. 20/2020 :

For the reasons stated in the application, it is allowed. The needful be done on the resumption of regular court work.

Disposed of accordingly.

EMG-Bail Appl. No. 19/2020:

Issue notice to the non-applicant.

Mr. Ayjaz Lone, Dy. A. G is directed to accept the notice. He shall file objections to the application by the next date.

List on 02.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 26.05.2020 Pawan Chopra